

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 58 of 2010**

**Dated : 05<sup>th</sup> January, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**NTPC Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M. G. Ramachandran, Ms. Poorva  
Saigal and Ms. Anushree bardhan

Counsel for the Respondent (s) : Mr. Suraj Singh, Mr. Daleep Kumar  
Dhayani,  
Mr. Pradeep Misra for R.No. 11 & 15  
Mr. S. Vallinayagamfro R.No.8

**ORDER**

The learned counsel for the appellant has completed his arguments. The respondent's counsel seeks some time for reply.

Post the matter for arguments by respondents and rejoinder submission, if any, on **14<sup>th</sup> January, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/vt*